## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PI	RESENT: SHRI. K. ANANTI	HA PADMANABHA SWAMY, MEM	BER – JUDICIAL				
APPLICATION NUMBER  PETITION NUMBER  NAME OF THE PETITIONER(S)  NAME OF THE RESPONDENT(S)		:					
		: TCP/193/2016 : Subbaraj Srinivasan : M/s Lotus Real Promoter Private Limited & 6 others					
				UNDER S	SECTION	: 397/398 of CA 1956 and 58/59 of	CA 2013
S.No.	Name (in Capital)	Represented by	Signature				
	Name (in Capital)  MASAMY L  MOHAN KUMAR	Represented by  Gunsel for Petitioner	Signature				

## **ORDER**

Shri G V Mohan Kumar, representing counsel for petitioner present. Shri E Muralidharan, counsel for R5 present. Counsel for petitioner prayed time for filing rejoinder finally. Time extended at request. Put up on 13.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)